

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1486/2024 in CP(IB) No.102/7/HDB/2019
NAME OF THE COMPANY	Sarda Agro Oils Ltd
NAME OF THE PETITIONER(S)	Allahabad Bank
NAME OF THE RESPONDENT(S)	Sarda Agro Oils Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1486/2024

Present: Ld. Counsel Ms. M. Vazra Laxmi for the Applicant.

This application has been moved for excluding the liquidation period w.e.f., 07.06.2024. However, it is stated by the Ld. Counsel for the Applicant that this liquidation period to be excluded is not from 07.06.2024 but from 08.03.2024. For this, the Applicant is directed to move an appropriate amendment application.

Matter is adjourned to 31.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)